


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.7/ BB/ 2017 Sl. No. 45/ 2017	-	Admission	Rule-6 of IB	Ultratech Cement Ltd., Vs Vishwas Concrete Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S J. SANGHVI 9844097226	PETITIONER	

Heard counsel for petitioner. Perused the record.

Issue notice to the respondent. Registry to issue notice.

List it on 28.04.2017.

  
Member (T)

  
MEMBER (J)